

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY

RAJYA SABHA
UNSTARRED QUESTION NO - 341
ANSWERED ON – 22/07/2026

PM SHRI Scheme

341 **Dr. V. Sivadasan:**

Will the Minister of *Education* be pleased to state:

- (a) funds released under PM SHRI scheme during last five years;
- (b) State-wise details thereof;
- (c) whether PM SHRI schools follow NCERT syllabus, State syllabus or both; and
- (d) whether Government proposes flexibility in curriculum implementation?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SHRI JAYANT CHAUDHARY)

(a) & (b): The centrally sponsored scheme of PM SHRI was approved by Cabinet in 2022 and fund allocation and release began in FY 2023- 24. The details of funds released under the PM SHRI scheme during FY 2023- 24, FY 2024-25 and FY 2025-26 State/UT/KVS/NVS/NCERT-wise is attached as **Annexure**.

(c) & (d): In PM SHRI schools, either the CBSE or State/UT Syllabus, according to their recognition from CBSE or State Boards of Examination, is followed.

Para 4.30 of the NEP states that, *“The formulation of a new and comprehensive National Curricular Framework for School Education, NCFSE 2020-21, will be undertaken by the NCERT - based on the principles of this National Education Policy 2020, frontline curriculum needs, and after discussions with all stakeholders including State Governments, Ministries, relevant Departments of the Central Government, and other expert bodies, and will be made available in all regional languages.”*

Further, Para 4.32 of the NEP stipulates that, *“States will prepare their own curricula (which may be based on the NCFSE prepared by NCERT to the extent possible) and prepare textbooks (which may be based on the NCERT textbook materials to the extent possible), incorporating State flavour and material as needed. While doing so, it must be borne in mind that NCERT curriculum would be taken as the nationally acceptable criterion.”*

As envisaged in Para 1.1 of PM SHRI school framework on school transformation, curriculum in PM SHRI schools shall follow the NCF/SCF developed in accordance with new curricular and pedagogical structure viz. the 5+3+3+4, which will be reflected in NCF-FS and NCF-SE. The states have the flexibility of contextualizing the curriculum as per the state-specific needs, adhering to the core fundamental principles and the constitutional values.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF RAJYA SABHA UNSTARRED QUESTION NO. 341 ANSWERED ON 22.07.2026 ASKED BY DR. V. SIVADASAN, HON'BLE MEMBER OF PARLIAMENT REGARDING "PM SHRI Scheme"

The details of funds released under the PM SHRI scheme during FY 2023- 24, FY 2024-25 and FY 2025-26 States/UT/KVS/NVS/NCERT-wise is as follows:

(₹ in crores)

S.No.	States/UTs/KVS/NVS/NCERT	Total funds released		
		FY 2023-24	FY 2024-25	FY 2025-26*
1	A&N ISLANDS	1.56	2.83	4.03*
2	ANDHRA PRADESH	106.46	294.12	166.73
3	ARUNACHAL PRADESH	4.21	33.87	37.71
4	ASSAM	57.36	142.36	139.82
5	BIHAR	NA	NA	5.00
6	CHANDIGARH	0.64	1.26	1.09*
7	CHHATTISGARH	19.73	37.35	59.03
8	DND-DNH	0.65	1.01	2.11*
9	GOA	3.25	4.64	4.57
10	GUJARAT	32.95	63.58	104.16
11	HARYANA	25.59	56.10	57.52
12	HIMACHAL PRADESH	NA	135.35	68.87
13	JAMMU AND KASHMIR	52.39	99.72	124.68
14	JHARKHAND	NA	38.81	107.83
15	KARNATAKA	26.4	62.78	113.08
16	LADAKH	4.04	11.91	19.78*
17	LAKSHADWEEP	1.09	0.72	1.42*
18	MADHYA PRADESH	44.52	145.33	180.79
19	MAHARASHTRA	63.42	226.15	170.89
20	MANIPUR	17.63	37.83	60.67
21	MEGHALAYA	4.29	20.08	14.83
22	MIZORAM	4.12	4.96	5.84
23	NAGALAND	0.97	5.44	19.93
24	ODISHA	NA	130.51	143.50
25	PUDUCHERRY	2.05	3.00	2.83
26	PUNJAB	NA	94.26	174.49
27	RAJASTHAN	24.6	118.69	144.07
28	SIKKIM	10.18	15.11	24.67
29	TELANGANA	59.82	342.09	152.37
30	TRIPURA	11.8	38.45	24.49
31	UTTAR PRADESH	121.49	246.86	236.22
32	UTTARAKHAND	57.41	58.60	60.42
33	KVS	295.35	656.29	309.90*
34	NVS	162.74	441.03	361.02*
35	NCERT	NA	NA	1.27*
	Total	1216.71	3571.09	3105.63

NA- States/UTs/NCERT had not onboarded the PM SHRI scheme in the aforesaid year.

* Since FY 2025-26, PM SHRI scheme has been onboarded on SNA SPARSH, therefore, this figure is the Mother Sanction issued except for these UTs/KVS/NVS/NCERT.
